

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 19**

**IA 2296/2021 IA 2339/2021 IA 4949/2023 In C.P. (IB)/66(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 09.05.2024**

NAME OF THE PARTIES:      **ANCHOR LEASING PRIVATE LIMITED**  
**V/s EURO CERAMICS LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA Nos. 2296/2021 & 2339/2021 –**

1. Mr. Agam Maloo, Advocate appeared for the Liquidator.
2. Ms, Ritu Guru, Advocate appeared for the Applicant/State Tax office Gujrat.
3. Learned counsel for the Liquidator submits that distribution has taken place and there are few assets left for distribution.
4. Learned Counsel for the Applicant invites our attention to the Regulation and submits that claim was initially filed before IRP and delay was occurred while filing the claim.
5. Heard Counsel appearing for both sides and **Reserved for Order.**

6. Later on, learned Counsel for the Applicant appears and confirms that attachment of the one of the properties of the Corporate Debtor was made. She is directed to place on record by way of affidavit.
7. **IA Nos. 2296/2021 & 2339/2021** are De-reserved.
8. List these IAs' on **21.05.2024** for hearing.

**IA No. 4949/2023** –

1. Mr. Agam Maloo, Advocate appeared for the Liquidator.
2. Mr. Bhuvan Thakker, Advocate i/b Malvi Ranchoddas & Co. appeared for the Erstwhile Liquidator.
3. Erstwhile Liquidator informs that they have filed affidavit affirming that whatever information they have in their possession have already been provided.
4. Incumbent Liquidator is directed to verify affidavit and apprise this Bench what in his knowledge still remains with Erstwhile Liquidator so that appropriate action be taken and directions be issued.
5. List this IA on **21.05.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**